

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 5647/2019

STATE OF U.P.

Petitioner(s)

VERSUS

PRAMOD KUMAR SHARMA & ORS.

Respondent(s)

Date : 05-12-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. R.K. Gupta, Adv.
Mr. Nishant Kiran, Adv.
Mr. Ankit Goel, AOR

For Respondent(s)

Mr. Ajeet Pandey, Adv.
Mr. Danish Zubair Khan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 and 2 have filed counter affidavit.

Respondent No.3 (accused) has expired. Ld. Counsel for
the petitioner to file death certificate of respondent No.3
within four weeks.

List again on 19.2.2020.

ANIL LAXMAN PANSARE
Registrar